

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/166(KB)2021

IA(I.B.C)/764(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> APRIL 2024**

IN THE MATTER OF	UCO BANK VS NAVIN KUMAR JAIN
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. DN. Sharma, Adv. ] for the Personal Guarantor

Ms. S. Chowdhary, Adv.

Mr. S. Makkar, Adv. ] For the RP

Mr. S. K. Ray, Adv. ] For FC

Ms. R. Sanyal, Adv.

Ms. Z. Khan, Adv.

Ms. M. Saha, Adv.

**ORDER**

1. Learned Counsel for the

2. **IA(I.B.C)/764(KB)2024L:**

a. Ld. Counsel Mr. Sharma Appearing for the Personal Guarantor seeks two weeks' time to file objections to the report filed by the RP. At request, time is granted to do the same.

b. List this matter for consideration on **17.05.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**